

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	TRIPURA				UTTARAKHAND			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	302,411	320,415	318,167	366,295	553,701	744,086	684,334	901,650
I. TAX REVENUE (A+B)	70,048	74,001	83,323	92,884	279,451	313,703	348,230	399,052
A. State's Own Tax Revenue (1 to 3)	29,610	31,160	35,323	40,084	178,455	207,142	235,023	274,535
1. Taxes on Income (i+ii)	2,209	2,100	2,403	2,515	349	387	455	472
i) Agricultural Income Tax	14	—	10	15	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	2,195	2,100	2,393	2,500	349	387	455	472
2. Taxes on Property and Capital Transactions (i to iii)	1,747	1,760	1,900	2,110	34,257	33,802	38,395	48,628
i) Land Revenue	325	160	300	310	918	975	1,443	2,062
ii) Stamp and Registration fees	1,421	1,600	1,600	1,800	33,339	32,827	36,952	46,566
iii) Urban Immovable Property Tax	1	—	—	—	—	—	—	—
3. Taxes on Commodities and Services (i to vii)	25,655	27,300	31,020	35,459	143,849	172,954	196,174	225,435
i) Sales Tax (a to f)	20,339	21,800	24,680	28,500	101,433	115,884	136,471	155,150
a) State Sales Tax/VAT	20,339	21,800	24,680	28,500	23	69,447	121,261	135,950
b) Central Sales Tax	—	—	—	—	101,410	9,182	14,237	16,000
c) Sales Tax on Motor Spirit and Lubricants	—	—	—	—	—	36,292	384	2,500
d) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
e) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
f) Other Receipts	—	—	—	—	—	963	589	700
ii) State Excise	3,230	4,000	3,600	3,888	29,275	40,094	37,061	45,971
iii) Taxes on Vehicles	1,743	1,500	2,150	2,416	11,485	13,610	15,495	17,000
iv) Taxes on Goods and Passengers	—	—	—	—	—	1	1	1
v) Taxes and Duties on Electricity	2	—	—	—	1,224	2,759	6,619	6,708
vi) Entertainment Tax	3	—	—	—	446	572	506	560
vii) Other Taxes and Duties	339	—	590	655	-14	34	21	45
B. Share in Central Taxes	40,438	42,841	48,000	52,800	100,996	106,561	113,207	124,516
II. NON-TAX REVENUE (C+D)	232,363	246,413	234,844	273,411	274,250	430,383	336,104	502,598
C. State's Own Non-Tax Revenue (1 to 6)	6,360	6,034	7,107	7,902	65,009	78,412	62,855	88,337
1. Interest Receipts	1,662	600	2,000	2,000	3,460	2,768	2,040	2,162
2. Dividends and Profits	27	30	30	33	7	32	32	12
3. General Services	2,150	2,459	2,126	2,417	9,426	18,249	11,954	20,440
<i>of which:</i> State Lotteries	—	—	—	—	—	—	—	—
4. Social Services (i to ix)	548	588	548	609	4,152	4,645	4,449	5,002
i) Education, Sports, Art and Culture	87	110	100	116	2,484	3,596	3,158	3,512
ii) Medical and Public Health	245	300	300	330	604	298	426	429
iii) Family Welfare	1	—	—	—	6	7	3	3

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(Rs. lakh)

Item	TRIPURA				UTTARAKHAND			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	6	7	8	9	6	7	8	9
iv) Housing	111	150	122	134	163	191	151	164
v) Urban Development	—	—	—	—	105	82	171	173
vi) Labour and Employment	11	13	12	13	116	102	141	152
vii) Social Security and Welfare	7	—	7	8	115	97	205	210
viii) Water Supply and Sanitation	75	—	—	—	315	3	9	100
ix) Others	11	15	7	8	243	269	185	260
5. Fiscal Services	1	600	200	—	—	2	—	1
6. Economic Services (i to xvii)	1,973	1,757	2,203	2,843	47,964	52,716	44,381	60,720
i) Crop Husbandry	143	175	150	193	280	841	272	360
ii) Animal Husbandry	131	121	130	150	103	92	106	113
iii) Fisheries	60	59	63	65	3	4	3	5
iv) Forestry and Wildlife	487	550	550	605	15,947	13,090	17,434	18,951
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	7	6	7	8	119	151	399	451
vii) Other Agricultural Programmes	—	—	—	—	20	19	3	21
viii) Major and Medium Irrigation Projects	—	—	—	—	621	161	431	521
ix) Minor Irrigation	30	14	33	36	92	165	119	126
x) Power	110	—	—	—	23,081	32,800	17,200	31,600
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	5	11	5	6	83	48	128	128
xiii) Industries@	847	700	1,100	1,600	5,327	4,437	6,318	7,090
xiv) Ports and Light Houses	—	—	—	—	—	—	—	—
xv) Road Transport	—	—	—	—	20	11	107	110
xvi) Tourism	58	42	63	68	1,661	500	393	505
xvii) Others*	96	79	101	111	606	397	1,466	739
D. Grants from the Centre (1 to 5)	226,003	240,379	227,737	265,509	209,242	351,972	273,248	414,261
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	79,957	92,454	85,430	109,794	81,977	186,494	126,856	227,362
2. Central Plan Schemes	772	400	800	900	2,118	2,390	989	6,228
3. Centrally Sponsored Schemes	14,052	20,251	23,214	27,465	13,113	31,300	16,691	41,224
4. NEC/ Special Plan Scheme	2,533	12,502	2,610	4,748	—	—	—	—
5. Non-Plan Grants (a to c)	128,688	114,772	115,683	122,602	112,034	131,788	128,713	139,447
a) Statutory Grants	104,341	106,430	106,400	112,291	99,265	122,034	123,918	128,976
b) Grants for relief on account of Natural Calamities	860	992	1,500	1,021	10,653	7,244	4,328	8,750
c) Others	23,487	7,350	7,783	9,290	2,116	2,510	467	1,721

Appendix I: Revenue Receipts of States and Union Territories with Legislature (Contd.)

(Rs. lakh)

Item	UTTAR PRADESH				WEST BENGAL			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	2	3	4	5	2	3	4	5
TOTAL REVENUE (I+II)	4,534,916	5,614,439	6,003,015	7,401,769	2,372,589	2,670,280	2,704,077	3,065,731
I. TAX REVENUE (A+B)	3,706,103	4,453,568	4,626,171	5,528,140	1,705,671	2,074,241	2,103,971	2,432,129
A. State's Own Tax Revenue (1 to 3)	1,885,790	2,348,378	2,438,100	2,780,219	1,038,838	1,272,679	1,253,514	1,425,475
1. Taxes on Income (i+ii)	1,180	600	600	700	25,065	30,246	27,557	30,188
i) Agricultural Income Tax	—	—	—	—	150	208	150	150
ii) Taxes on Professions, Trades, Callings and Employment	1,180	600	600	700	24,915	30,038	27,407	30,038
2. Taxes on Property and Capital Transactions (i to iii)	310,547	358,178	420,000	437,873	209,548	223,560	239,334	273,649
i) Land Revenue	10,869	8,178	10,000	10,273	91,711	89,451	100,877	110,964
ii) Stamp and Registration fees	299,678	350,000	410,000	427,600	117,759	134,000	138,367	162,581
iii) Urban Immovable Property Tax	—	—	—	—	78	109	90	103
3. Taxes on Commodities and Services (i to vii)	1,574,063	1,989,600	2,017,500	2,341,646	804,225	1,018,873	986,623	1,121,638
i) Sales Tax (a to f)	1,128,467	1,452,800	1,482,800	1,731,410	610,877	762,248	723,890	850,571
a) State Sales Tax/VAT	729,935	855,000	940,000	1,193,000	537,884	678,950	637,392	748,936
b) Central Sales Tax	88,309	90,000	112,000	68,200	71,397	81,969	84,605	99,411
c) Sales Tax on Motor Spirit and Lubricants	17,394	495,000	418,000	448,815	3	700	4	4
d) Surcharge on Sales Tax	5,769	—	—	—	1,588	600	1,882	2,212
e) Receipts of Turnover Tax	—	—	—	—	4	15	5	6
f) Other Receipts	287,060	12,800	12,800	21,395	1	14	1	1
ii) State Excise	308,854	365,000	365,000	419,200	74,346	86,995	88,941	101,766
iii) Taxes on Vehicles	96,520	70,968	70,968	82,630	53,756	75,984	57,331	64,588
iv) Taxes on Goods and Passengers	10,519	64,232	64,232	70,700	63	65	72	82
v) Taxes and Duties on Electricity	18,227	22,000	22,000	24,005	38,246	47,985	79,927	63,250
vi) Entertainment Tax	8,310	13,200	11,923	13,122	4,483	5,369	5,092	5,779
vii) Other Taxes and Duties	3,166	1,400	577	579	22,453	40,228	31,369	35,602
B. Share in Central Taxes	1,820,313	2,105,190	2,188,071	2,747,921	666,833	801,562	850,457	1,006,654
II. NON-TAX REVENUE (C+D)	828,812	1,160,872	1,376,846	1,873,630	666,918	596,039	600,106	633,602
C. State's Own Non-Tax Revenue (1 to 6)	293,032	357,804	541,046	682,386	101,881	124,460	120,717	129,784
1. Interest Receipts	45,794	65,157	65,157	166,482	37,808	27,978	41,538	45,741
2. Dividends and Profits	777	592	592	592	158	55	174	191
3. General Services	35,853	56,313	269,055	172,035	17,108	33,630	23,139	24,736
<i>of which: State Lotteries</i>	—	—	—	—	2,006	2,638	2,106	2,212
4. Social Services (i to ix)	104,934	20,404	20,404	25,725	10,174	19,252	15,245	16,487
i) Education, Sports, Art and Culture	93,481	7,122	7,122	8,563	2,264	3,845	2,327	2,557
ii) Medical and Public Health	3,975	6,304	6,304	7,833	5,316	12,319	10,135	10,872
iii) Family Welfare	102	150	150	200	51	58	56	62

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Item	UTTAR PRADESH				WEST BENGAL			
	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)	2005-06 (Accounts)	2006-07 (Budget Estimates)	2006-07 (Revised Estimates)	2007-08 (Budget Estimates)
1	6	7	8	9	6	7	8	9
iv) Housing	1,084	2,346	2,346	3,464	967	1,799	1,064	1,170
v) Urban Development	86	3,198	3,198	3,890	352	74	387	426
vi) Labour and Employment	1,267	869	869	1,164	358	216	410	451
vii) Social Security and Welfare	1,423	400	400	424	320	403	369	404
viii) Water Supply and Sanitation	170	—	—	—	129	176	142	156
ix) Others	3,346	14	14	187	417	363	354	389
5. Fiscal Services	5	—	—	—	1	1	1	1
6. Economic Services (i to xvii)	105,669	215,339	185,838	317,552	36,632	43,544	40,621	42,627
i) Crop Husbandry	4,084	2,868	2,868	2,936	532	781	644	705
ii) Animal Husbandry	1,059	2,255	2,255	2,377	423	589	606	652
iii) Fisheries	235	295	295	313	685	522	525	567
iv) Forestry and Wildlife	16,198	12,746	12,746	18,515	3,861	5,119	4,272	4,699
v) Plantations	—	—	—	—	8	2	—	—
vi) Co-operation	627	1,156	1,156	1,184	534	708	587	646
vii) Other Agricultural Programmes	300	277	277	294	31	40	34	38
viii) Major and Medium Irrigation Projects	17,751	12,869	12,869	17,298	515	514	566	623
ix) Minor Irrigation	2,121	2,657	2,657	4,315	1,925	2,678	2,118	2,329
x) Power	14,870	135,000	103,500	210,571	1	1	1	1
xi) Petroleum	—	—	—	—	1	3	2	2
xii) Village and Small Industries	343	8	8	8	141	228	155	171
xiii) Industries@	35,567	35,058	35,058	44,904	2,233	2,858	2,466	2,712
xiv) Ports and Light Houses	—	—	—	—	5	8	6	6
xv) Road Transport	919	187	187	198	—	—	—	—
xvi) Tourism	31	750	750	851	515	158	566	623
xvii) Others*	11,564	9,212	11,212	13,788	25,222	29,335	28,073	28,853
D. Grants from the Centre (1 to 5)	535,780	803,068	835,800	1,191,244	565,037	471,579	479,390	503,818
1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities	191,624	271,664	271,664	429,942	146,207	190,876	161,450	271,202
2. Central Plan Schemes	15,948	582	582	120	6,457	8,787	9,044	9,067
3. Centrally Sponsored Schemes	125,558	211,911	229,710	388,997	108,089	101,228	107,739	117,993
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Non-Plan Grants (a to c)	202,650	318,911	333,844	372,185	304,284	170,688	201,157	105,556
a) Statutory Grants	174,587	272,306	292,483	334,142	269,686	144,978	161,618	79,457
b) Grants for relief on account of Natural Calamities	22,195	22,836	22,836	23,510	17,605	18,112	18,112	18,647
c) Others	5,868	23,769	18,525	14,533	16,993	7,598	21,427	7,452